

**Central Administrative Tribunal
Chandigarh Bench
(Circuit Bench at Jammu)**

**CP No.61/97/2018 IN
OA No.61/797/2018**

Decided on : 19.09.2018

**Hon'ble Mr. Justice L. Narasimha Reddy, Chairman
Hon'ble Ms. P. Gopinath, Member (A)**

Dr. Krishna Kumari, Assistant Director (Ay.),
Incharge Regional Ayurveda,
Research Institute for Urinary Disorders, Jammu.
W/o Dr. Girdhari Lal,
R/o House No.85, Kabir Nagar,
Talab Tillo, Jammu.

... Applicant

(By Mr. Anuj Dewan Raina, Advocate.)

Versus

1. Vaidya Rajesh Kotecha, Secretary to Government, Ministry of Ayurveda, Yoga and Naturopathy, Unani, Siddha and Homoeopathy (AYUSH), Government of India, New Delhi, Ayush Bhawan, B-Block, GPO Complex, New Delhi 110023.
2. Professor Vd. Kartar Singh Dhiman, Director General Council, Central Council for Research in Ayurvedic Sciences, Janakpuri, New Delhi 110058.
3. R.K. Ahluwalia, Deputy Director (Administration), For Director General, Central Council for Research in Ayurvedic Sciences, Janakpuri, New Delhi 110058.

... Respondents

(By Mr. Kumar Onkareshwar, Advocate)

O R D E R (ORAL)

Justice L. Narasimha Reddy, Chairman :

1. This Contempt Petition (CP) has been filed alleging that the respondents did not implement the interim order dated 26.12.2017.
2. Today itself, we modified the interim order, after hearing both the parties.
3. In view of the above, this CP is treated to be closed as rendered infructuous.

**(P. Gopinath)
Member (A)**

**(Justice L. Narasimha Reddy)
Chairman**

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